THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The sector-wise details of the projects from the State of Maharashtra which are under appraisal for environmental clearance under the EIA Notification 2006 are given in the table below.

SI. No.	Sector name	No. of projects pending Environmental dearance
1	Thermal power	01
2.	Hydroelectric project	01
3	Road and infrastructure	06
4.	Industry	09
5.	Mining	08

(b) and (c) There is no proposal of this description for environmental clearance with this Ministry as of date.

## Online pollution monitoring system

2308. SHRI A. ELAVARASAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government plans to roll out a Rs.500 crore online pollution monitoring system across 6000 industrial sites across the country;
- (b) if so, whether Government has also asked the Central Pollution Control Board to prepare a national action plan for online pollution monitoring based on the model being implemented in Tamil Nadu; and
  - (c) if so, the details thereof and follow up action taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c). The Government has undertaken the task of introduction of online air pollution (emission) monitoring system for industries in select areas through a collaborative approach between the State Pollution Control Boards (SPCBs), Central Pollution Control Board (CPCB) and the concerned industries. Tamil Nadu Pollution Control Board has initiated a project on such an online emission monitoring in the critically polluted area of Manali near Chennai. Online monitoring is a supplement to the inspection based system of compliance and enforcement.